

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

Co. Appeal No. 1/59(1)/NCLT/AHM/2016



Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company: Rakesh Agarwal  
V/s.  
Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act: Section 59(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ishan P. Shah	Advocate	Petitioner	
2.	SHYAM D. MOTWANI	ADVOCATE	Resp. nos. 1 to 4	

**ORDER**

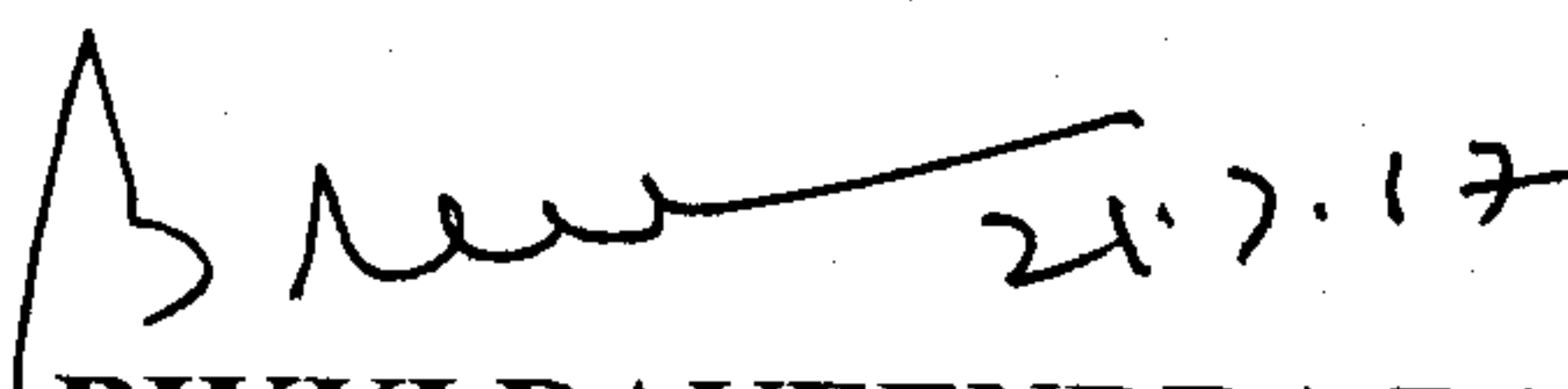
Learned Advocate Mr. Ishan Shah present for Appellant. Learned Advocate Mr. Shyam Motwani i/b Learned Advocate Mr. Pushpadatta Vyas present for Respondent no. 1 to 4.

Reply filed by Respondent.

Petitioner counsel wants to file rejoinder.

Rejoinder already filed.

For hearing, list the matter on 01.09.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.